


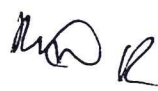
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 25.5.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/462/IB/2018
NAME OF THE PETITIONER(S) : TDB SPINNERS PVT LTD
NAME OF THE RESPONDENT(S) : BHARAT TEXTILES PROOFING INDUSTRIES LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	AMRITH BHARGAV	COUNSEL FOR OPERATIONAL CREDITORS	
2.	S.R. RAGHUNATHAN ROHAN RAJASEKARAN	Counsel for Respondent	

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor is directed to file reply on next date of hearing by giving a copy to the other side. Put up on 31.05.2018 at 10.30 A.M.

- 59 -
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)